

Agriculture)— Central Marine Fisheries Research Institute, Mandapam Camp.

The Bihar State Legislature (Delegation of Powers) Bill, 1969.

The Foreign Marriage Bill, 1969.

The Wakf (Amendment) Bill, 1969.

The Advocates (Second Amendment) Bill, 1969.

13.22 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 25th August, 1969, will consist of:—

- (1) Consideration of Statutory Resolution by Shri Yashpal Singh and others regarding disapproval of the Press Council (Amendment) Ordinance, 1969 and consideration and passing of the Press Council (Amendment) Bill, 1969, as passed by Rajya Sabha.
- (2) Consideration of Statutory Resolution by Shri Shri Chand Goyal and others regarding disapproval of the Banaras Hindu University (Amendment) Ordinance, 1969, and consideration and passing of the Banaras Hindu University (Amendment) Bill, 1969, as passed by Rajya Sabha.
- (3) Discussion on the Resolution to be moved by the Minister of Home Affairs seeking approval of the Proclamation dated the 4th July, 1969 in relation to the State of Bihar.
- (4) Further discussion and voting on the Supplementary Demand for Grants (General) for 1969-70.
- (5) Consideration and passing of the following Bills, as passed by Rajya Sabha:—

(6) The consideration of motions regarding reference of:—

1. The Taxation Laws (Amendment) Bill, 1969 to a Select Committee.
2. The Central Excise Bill, 1969 to a Select Committee.
3. The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Bill, 1969 to Joint Committee.
- (7) Further discussion on the motion moved by Shri Prakash Vir Shastri on the 16th May, 1969 regarding subversive and violent activities in the country.
- (8) Discussion regarding sugar policy.
- (9) Discussion regarding floods and drought conditions.

SHRI UMANATH (Pudukkottai): An important item has been left out. A responsible legislature of this country, namely, the Punjab Legislative Assembly has passed a resolution demanding that the Upper Council in Punjab be abolished and the Government in Punjab as well as the legislature are seriously interested in seeing that that Bill comes up before this House during this very session. I understand that in Punjab certain Jan Sangh people are interested in delaying it as far as possible. But this House should not succumb to that. Some of the Ministers are also involved. So, it is very important to give

due respect to the Legislature and due respect to the State Government. When they are insisting upon the abolition of the Upper Council in this session itself, it should be brought before the end of the session and passed in this session itself.

SHRI B. P. MANDAL (Madhe-pura): I want to move an amendment under Rule 90.

MR. SPEAKER: Have you sent this amendment to me?

SHRI B. P. MANDAL: It was not possible to give notice of this amendment. It has been tabled today. I am within my right.

MR. SPEAKER: You should have sent it to me before reading.

श्री बि० प्र० मंडल : अध्यक्ष महोदय, मैं चाहता हूँ कि इस को फिर से विजिनेस एडवाइजरी कमेटी को लौटा दिया जाय, निम्नलिखित बातों पर विचार करने के लिये।

शुगर के साथ साथ जूट के विषय पर भी...

MR. SPEAKER: This is just a statement. The motion comes next. You should have just cared to see the agenda. He has just stated the business. The motion is coming in the next item. You are speaking something which you should speak even the next item. You are speaking on item No. 10.

SHRI S. M. BANERJEE (Kanpur): Yesterday, in the Business Advisory Committee I was assured that a discussion on the Central Government Employees' Strike which was postponed on account of Prof. Humayun Kabir's death will be taken up next week. I would like to know whether it has been accepted.

MR. SPEAKER: Let the motion be moved. After that you can say.

BUSINESS ADVISORY COMMITTEE

Thirty-Ninth Report

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Thirty-ninth Report of the Business Advisory Committee presented to the House on the 21st August, 1969."

SHRI UMANATH (Pudukkottai): Now my point arises. We must know whether he has accepted that Punjab Abolition of Upper Council Bill will be taken up in this session and passed.

SHRI K. RAGHU RAMAIAH: I refute the allegation that in this or any other matter we are in any conspiracy with the Jan Sangh or any other party. He made that statement. That is number one. Number two is this. (Interruption) I fully appreciate the sentiments but he will appreciate the difficulty of the Government also in finding out the priorities.

श्री बि० प्र० मंडल (मधेपुरा): अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

SHRI RAMAVATAR SHASTRI rose—

MR. SPEAKER: Let him finish.

श्री बि० प्र० मंडल : अध्यक्ष महोदय, मेरा कहना यह है कि जूट से ही हिन्दुस्तान को फारेन एक्स्चेन्ज मिलता है और अभी जो जूट ग्रीन्स....

MR. SPEAKER: You need not read the whole lot. You may suggest that it should be referred back.

SHRI B. P. MANDAL: I will speak for just five minutes only. I will take actually even less than five minutes.